NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **HON'BLE MEMBER (TECHNICAL)** **TMT. T.KRISHNA VALLI** **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/3/KOB/2022
SECTION	59 C/ACT
NAME OF PARTIES	BAWA KHAN KAMAL & ANOTHER V/S PERUMBAVOOR GENERAL MARKETING FEDERATION PVT LTD & 28 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	P THOMAS GEEVERGHESE, E S FIROS.
RESPONDENTS ADVOCATE/ PROFESSIONAL	JOHN VADASSERY , AMEER K M, ROC, BRIJESH V P, K P SUJESH KUMAR.

01 May 2024

O R D E R

IA(C/ACT)/161/KOB/2022 in CP(C/ACT)/3/KOB/2022

Learned representing Counsel, Mr. Sagar Roshan appears physically on behalf of the Applicants and submits that counsel who is supposed to argue the matter today is not available, hence seeks an adjournment. Learned Counsel, Mr. Ameer K M appears physically on behalf of the Respondents and stated that he has no objection in adjourning the matter.

Accordingly, list this matter for further hearing on **06.06.2024.**

CP(C/ACT)/3/KOB/2022

List this matter for further hearing on **06.06.2024.**

Sd /- **Sd /-**

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

T.KRISHNA VALLI
MEMBER (JUDICIAL)